

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 3981/2019

F. C. I. MAZDOOR UNION

Petitioner(s)

VERSUS

GENERAL MANAGER FOOD CORPORATION OF INDIA & ORS. Respondent(s)

(IA No.22062/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.22065/2019-EXEMPTION FROM FILING O.T.)

Date : 02-04-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Vikram Patralekh,Adv.
Ms.Kriti Sondhi,Adv.
Mr. Braj Kishore Mishra, AOR

For Respondent(s) Mr.K.Vijayan,Adv.
Mr. Ajit Pudussery, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1-3 are granted four weeks' time, to file counter affidavit.

Service is complete qua respondent Nos.4,5,6 & 7 but no one has entered appearance on their behalf.

As per office report, Ld.counsel for the petitioner has filed the proof of service in respect of respondent No.8 but the same is found to be defective. He is directed to cure the defects within two weeks.

List the matter again on 19.08.2019.

RAJESH KUMAR GOEL
Registrar